

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :07-10-2024

Date : 07.10.2024

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
5/2024	07.10.2024	TRP (C) - 293/2024	AK BISOI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
5/2024	07.10.2024	CRLMC-3726/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
7/2024	07.10.2024	CRLMC-3771/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
8/2024	07.10.2024	BLAPL-9817/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
9/2024	07.10.2024	CRLMP-45/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	WRIT BRANCH
0/2024	07.10.2024	BLAPL-7254/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
1/2024	07.10.2024	BLAPL-6116/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
2/2024	07.10.2024	BLAPL-9743/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
3/2024	07.10.2024	BLAPL-9764/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
4/2024	07.10.2024	BLAPL-9064/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
5/2024	07.10.2024	BLAPL-8580/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL-9829/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
7/2024	07.10.2024	BLAPL-9824/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2

3/2024	07.10.2024	ABLAPL-10844/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
9/2024	07.10.2024	ABLAPL-10711/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
0/2024	07.10.2024	ABLAPL-10840/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
/2024	07.10.2024	ABLAPL-10828/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	ABLAPL-10835/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-10846/2024	CR SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
4/2024	07.10.2024	BLAPL-9747/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL-9758/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
6/2024	07.10.2024	BLAPL-8804/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
7/2024	07.10.2024	BLAPL-9749/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
8/2024	07.10.2024	BLAPL-8548/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
9/2024	07.10.2024	BLAPL-8591/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
0/2024	07.10.2024	ABLAPL-6836/2024	PK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
/2024	07.10.2024	ABLAPL-6915/2024	PK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	ABLAPL-6774/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-6776/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
4/2024	07.10.2024	ABLAPL-5632/2024	DP PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	ABLAPL-6760/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	

7/2024	07.10.2024	CRLMP-1365/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
9/2024	07.10.2024	CONTC-4670/2024	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
0/2024	07.10.2024	WA-960/2024	K.C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
7/2024	07.10.2024	WA-1004/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
2/2024	07.10.2024	WA-963/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
4/2024	07.10.2024	WA-1100/2024	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
5/2024	07.10.2024	WA-1045/2024	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
5/2024	07.10.2024	WA-1103/2024	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT APPEAL
7/2024	07.10.2024	WP (C) - 24635/2024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	WP (C) - 24838/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
3/2024	07.10.2024	WP (C) - 22314/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-30	
4/2024	07.10.2024	WP (C) - 24814/2024	N.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
5/2024	07.10.2024	WP (C) - 24853/2024	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
5/2024	07.10.2024	WP (C) - 23803/2024	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
7/2024	07.10.2024	WP (C) - 24816/2024	N.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
3/2024	07.10.2024	WP (C) - 25024/2024	K.C. TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
9/2024	07.10.2024	WP (C) - 23873/2024	D.J. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
7/2024	07.10.2024	WP (C) - 24360/2024	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	

2/2024	07.10.2024	WP (C) - 849/2016	H.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH
3/2024	07.10.2024	WP (C) - 849/2016	R. KHATAM	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH
4/2024	07.10.2024	WP (C) - 23855/2024	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-11-04	
5/2024	07.10.2024	WP (C) - 2765/2024	L. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	WRIT BRANCH
6/2024	07.10.2024	WP (C) - 25040/2024	TAPAN KUMAR KAMILA	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
7/2024	07.10.2024	WPC (OAC) - 155/2019	R.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	OA Bra
8/2024	07.10.2024	WP (C) - 22644/2024	K. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
9/2024	07.10.2024	ABLAPL-10861/2024	R SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
10/2024	07.10.2024	WP (C) - 24327/2024	S. R. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	
11/2024	07.10.2024	ABLAPL-10862/2024	DP DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
12/2024	07.10.2024	WP (C) - 30732/2023	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	WRIT BRANCH
13/2024	07.10.2024	WP (C) - 24234/2024	P. C. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-18	
14/2024	07.10.2024	WP (C) - 24866/2024	S.K. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
15/2024	07.10.2024	ABLAPL-9725/2024	J.R.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	BAIL-2
16/2024	07.10.2024	ABLAPL-10868/2024	KK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
17/2024	07.10.2024	WP (C) - 21106/2024	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
18/2024	07.10.2024	WP (C) - 24866/2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
19/2024	07.10.2024	WP (C) - 24950/2024	P. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
20/2024	07.10.2024	FAO-250/2017	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
21/2024	07.10.2024	WP (C) -	P. CHOUDHURY	C.O.	COURT	Order Dtd. 2024-10-04	

		24933/2024			NO. 1		
5/2024	07.10.2024	ABLAPL-10859/2024	JK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
7/2024	07.10.2024	FAO-504/2018	K.P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
9/2024	07.10.2024	WP (C) - 24927/2024	P. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
2/2024	07.10.2024	ABLAPL-9705/2024	J.R.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	BAIL-2
1/2024	07.10.2024	FAO-444/2024	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	ABLAPL-10860/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5/2024	07.10.2024	ABLAPL-9703/2024	J.R.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	BAIL-2
5/2024	07.10.2024	WP (C) - 24973/2024	P. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
7/2024	07.10.2024	FAO-444/2024	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-10865/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
9/2024	07.10.2024	WP (C) - 18813/2024	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	
0/2024	07.10.2024	ABLAPL-10855/2024	S BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
1/2024	07.10.2024	FAO-89/2015	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
2/2024	07.10.2024	ABLAPL-10161/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2
3/2024	07.10.2024	CRP-29/2024	L. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-10-24	
4/2024	07.10.2024	ABLAPL-10857/2024	SK SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-10-04	
5/2024	07.10.2024	MACA-219/2020	P.C PATTNAIK	C.O.	COURT NO. 14	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
5/2024	07.10.2024	ABLAPL-10161/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2

3/2024	07.10.2024	MACA-219/2020	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
9/2024	07.10.2024	ABLAPL-8403/2024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-2
0/2024	07.10.2024	WP (C) - 24872/2024	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
7/2024	07.10.2024	ABLAPL-8822/2024	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2
2/2024	07.10.2024	WP (C) - 24872/2024	S.P.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
3/2024	07.10.2024	MACA-648/2020	P.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
4/2024	07.10.2024	ABLAPL-8467/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1
5/2024	07.10.2024	BLAPL-9778/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
7/2024	07.10.2024	WP (C) - 24840/2024	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
3/2024	07.10.2024	MACA-648/2020	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
9/2024	07.10.2024	ABLAPL-8453/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	
0/2024	07.10.2024	WP (C) - 24538/2024	SARBESWAR PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
1/2024	07.10.2024	MACA-647/2020	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
2/2024	07.10.2024	ABLAPL-8156/2024	PK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	
4/2024	07.10.2024	WP (C) - 24977/2024	A.NANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
5/2024	07.10.2024	BLAPL-9800/2024	D.B.RATH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
5/2024	07.10.2024	MACA-647/2020	B.R. SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
3/2024	07.10.2024	CMP-847/2024	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-11-21	

9/2024	07.10.2024	MACA-498/2020	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
0/2024	07.10.2024	ABLAPL-8211/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	
1/2024	07.10.2024	MACA-641/2019	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
2/2024	07.10.2024	CMP-1080/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
3/2024	07.10.2024	MACA-641/2019	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
4/2024	07.10.2024	ABLAPL-9582/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
5/2024	07.10.2024	ABLAPL-7786/2023	J. PARDHAN	C.O.	COURT NO. 12	Order Dtd. 2023-11-07	BAIL-1
5/2024	07.10.2024	ABLAPL-10851/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
7/2024	07.10.2024	ABLAPL-7160/2023	P.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-02-16	BAIL-2
8/2024	07.10.2024	ABLAPL-10847/2024	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
9/2024	07.10.2024	CRLREV-585/2023	S.P. SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2024-12-24	CRIMIN. REVISI
0/2024	07.10.2024	ABLAPL-8941/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
1/2024	07.10.2024	MACA-728/2020	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
2/2024	07.10.2024	WP (C) - 19960/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
3/2024	07.10.2024	MACA-728/2020	P.N. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
4/2024	07.10.2024	WP (C) - 19335/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
5/2024	07.10.2024	MACA-729/2020	P.N. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 5000-01-01	MISC. APPEAL SEC.
5/2024	07.10.2024	BLAPL-9807/2024	S.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-10-04	BAIL-1

7/2024	07.10.2024	CRLMP-1345/2024	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-10-28	
8/2024	07.10.2024	BLAPL-9801/2024	M.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
9/2024	07.10.2024	CRLMP-1346/2024	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
10/2024	07.10.2024	BLAPL-9835/2024	R.SETHI	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	BAIL-1
11/2024	07.10.2024	CRLMP-1343/2024	S. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
12/2024	07.10.2024	WP (C) - 24488/2024	S. C. ATABUDHI	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	
13/2024	07.10.2024	BLAPL-9781/2024	P.K.LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-1
14/2024	07.10.2024	WP (C) - 24546/2024	R. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-11-26	
15/2024	07.10.2024	BLAPL-9789/2024	B.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-2
16/2024	07.10.2024	WP (C) - 24711/2024	B. M. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
17/2024	07.10.2024	BLAPL-9786/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
18/2024	07.10.2024	WP (C) - 24902/2024	S. M. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
19/2024	07.10.2024	BLAPL-9834/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
20/2024	07.10.2024	ABLAPL-8277/2024	S CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
21/2024	07.10.2024	WP (C) - 24903/2024	S. M. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
22/2024	07.10.2024	BLAPL-9799/2024	S.P.SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
23/2024	07.10.2024	BLAPL-9816/2024	K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
24/2024	07.10.2024	BLAPL-9781/2024	K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-1
25/2024	07.10.2024	BLAPL-	R.K.MALLICK	C.O.	COURT	Order Dtd. 2024-10-04	BAIL-1

		8494/2024			NO. 20		
3/2024	07.10.2024	BLAPL- 9806/2024	R.K.MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-2
4/2024	07.10.2024	WP (C) - 24098/2024	SK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
2/2024	07.10.2024	ABLAPL- 10370/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	
3/2024	07.10.2024	WP (C) - 20539/2024	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
4/2024	07.10.2024	BLAPL- 6202/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	CRLREV- 277/2023	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CRIMIN. REVISI
5/2024	07.10.2024	WP (C) - 2812/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 5659/2024	A.K. JATI	C.O.	COURT NO. 10	Order Dtd. 2024-11-06	WRIT BRANCH
3/2024	07.10.2024	BLAPL- 8640/2024	SRINIBAS PARIJA	C.O.	COURT NO. 10	Order Dtd. 2024-10-04	BAIL-2
9/2024	07.10.2024	ABLAPL- 10866/2024	S. R. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
0/2024	07.10.2024	WP (C) - 23683/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
1/2024	07.10.2024	ABLAPL- 7892/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-08	BAIL-1
2/2024	07.10.2024	ABLAPL- 8481/2024	A SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
3/2024	07.10.2024	BLAPL- 9359/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	BAIL-1
4/2024	07.10.2024	BLAPL- 9745/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL- 9815/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL- 7641/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	BLAPL-	SR MOHAPATRA	C.O.	COURT	Order Dtd. 2024-10-04	

		5365/2024			NO. 8		
9/2024	07.10.2024	BLAPL-2235/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
2/2024	07.10.2024	ABLAPL-2758/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
5/2024	07.10.2024	ABLAPL-1385/2024	BN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
5/2024	07.10.2024	ABLAPL-10845/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
7/2024	07.10.2024	BLAPL-7461/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-8517/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
0/2024	07.10.2024	ABLAPL-5811/2024	MR PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
2/2024	07.10.2024	ABLAPL-10707/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-1370/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	BAIL-2
5/2024	07.10.2024	BLAPL-9808/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-6446/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28	
5/2024	07.10.2024	BLAPL-9687/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1
7/2024	07.10.2024	ABLAPL-10853/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
9/2024	07.10.2024	ABLAPL-10387/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
1/2024	07.10.2024	ABLAPL-10842/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL-10836/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	ABLAPL-10838/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
2/2024	07.10.2024	BLAPL-	NIRANJAN ROUT	C.O.	COURT	Order Dtd. 2024-10-04	

		7715/2024			NO. 2 OLD		
5/2024	07.10.2024	ABLAPL- 10833/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
9/2024	07.10.2024	ABLAPL- 10831/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL- 10843/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
7/2024	07.10.2024	ABLAPL- 10830/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
9/2024	07.10.2024	BLAPL- 5802/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	BLAPL- 9803/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
5/2024	07.10.2024	BLAPL- 9780/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL- 9796/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	BLAPL- 9750/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
9/2024	07.10.2024	BLAPL- 9754/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
/2024	07.10.2024	ABLAPL- 10834/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	ABLAPL- 10841/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
4/2024	07.10.2024	ABLAPL- 8699/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	
5/2024	07.10.2024	ABLAPL- 9377/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
7/2024	07.10.2024	ABLAPL- 10852/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
9/2024	07.10.2024	WA- 2487/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
0/2024	07.10.2024	WP (C) - 25155/2024	MADAN MOHAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	

1/2024	07.10.2024	WP (C) - 25016/2024	MADAN MOHAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
2/2024	07.10.2024	ABLAPL- 10850/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
3/2024	07.10.2024	WP (C) - 24358/2024	R.SETHI	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
4/2024	07.10.2024	BLAPL- 8282/2024	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	BAIL-2
5/2024	07.10.2024	BLAPL- 7528/2024	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
6/2024	07.10.2024	ABLAPL- 10849/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
7/2024	07.10.2024	BLAPL- 7601/2024	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	BAIL-2
8/2024	07.10.2024	ABLAPL- 10839/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
9/2024	07.10.2024	BLAPL- 7519/2024	SN MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
10/2024	07.10.2024	BLAPL- 7873/2024	D SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
11/2024	07.10.2024	WP (C) - 23408/2024	K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-26	
12/2024	07.10.2024	ABLAPL- 10856/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	BAIL-1
13/2024	07.10.2024	BLAPL- 3434/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
14/2024	07.10.2024	ABLAPL- 10854/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	BAIL-1
15/2024	07.10.2024	BLAPL- 7077/2024	AMLAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	BAIL-1
16/2024	07.10.2024	ABLAPL- 10864/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
17/2024	07.10.2024	BLAPL- 6669/2024	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
18/2024	07.10.2024	WP (C) - 24821/2024	K.P.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	

0/2024	07.10.2024	BLAPL-8878/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-10-05	
0/2024	07.10.2024	WP (C) - 24871/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
1/2024	07.10.2024	ABLAPL-10858/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
2/2024	07.10.2024	BLAPL-7285/2024	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
3/2024	07.10.2024	WP (C) - 24885/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
4/2024	07.10.2024	BLAPL-7397/2024	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
5/2024	07.10.2024	WP (C) - 24878/2024	K.P.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
5/2024	07.10.2024	WP (C) - 24890/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
7/2024	07.10.2024	BLAPL-7452/2024	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	BAIL-1
8/2024	07.10.2024	ABLAPL-1378/2024	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	
9/2024	07.10.2024	WP (C) - 24551/2024	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
0/2024	07.10.2024	WP (C) - 24548/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
1/2024	07.10.2024	CRLMP-1322/2024	S N GOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
2/2024	07.10.2024	WP (C) - 24470/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
3/2024	07.10.2024	BLAPL-9804/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	BAIL-2
4/2024	07.10.2024	ABLAPL-9093/2024	R.C.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
5/2024	07.10.2024	WP (C) - 21229/2024	S.GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL-6020/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	

7/2024	07.10.2024	WP (C) - 23336/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
8/2024	07.10.2024	WP (C) - 24158/2024	P.K.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
9/2024	07.10.2024	BLAPL- 8166/2024	MR SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
10/2024	07.10.2024	WP (C) - 19349/2024	H.K.DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	
11/2024	07.10.2024	WP (C) - 23918/2024	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
12/2024	07.10.2024	BLAPL- 8219/2024	SN MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
13/2024	07.10.2024	BLAPL- 6987/2024	B BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	BAIL-1
14/2024	07.10.2024	BLAPL- 8558/2024	PK PAIK	C.O.	COURT NO. 17	Order Dtd. 2024-10-04	BAIL-1
15/2024	07.10.2024	WP (C) - 24873/2024	G.D.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
16/2024	07.10.2024	BLAPL- 7440/2024	C R KAR	C.O.	COURT NO. 23	Order Dtd. 2024-10-05	
17/2024	07.10.2024	BLAPL- 8778/2024	BB MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
18/2024	07.10.2024	WP (C) - 24851/2024	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
19/2024	07.10.2024	BLAPL- 7502/2024	D K DALAI	C.O.	COURT NO. 23	Order Dtd. 2024-10-05	BAIL-2
20/2024	07.10.2024	WP (C) - 24595/2024	M.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
21/2024	07.10.2024	BLAPL- 9711/2024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	BAIL-2
22/2024	07.10.2024	BLAPL- 7548/2024	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-05	BAIL-2
23/2024	07.10.2024	BLAPL- 9725/2024	BB MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
24/2024	07.10.2024	WP (C) - 24770/2024	M.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	

5/2024	07.10.2024	WP (C) - 24771/2024	J.LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL- 8320/2024	ANITA PADNA	C.O.	COURT NO. 23	Order Dtd. 2024-10-05	BAIL-2
7/2024	07.10.2024	CRLMC- 3795/2024	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	
8/2024	07.10.2024	BLAPL- 7148/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
9/2024	07.10.2024	ABLAPL- 10782/2024	SK BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	BAIL-2
1/2024	07.10.2024	WP (C) - 5440/2024	K.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	WRIT BRANCH
2/2024	07.10.2024	RPFAM- 55/2023	M. JATI	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	FIRST APPEAL
3/2024	07.10.2024	CMP- 694/2024	P.R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-11-19	WRIT BRANCH
4/2024	07.10.2024	WP (C) - 40013/2023	S. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-09	WRIT BRANCH
5/2024	07.10.2024	CMAPL- 201/2024	K.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	
5/2024	07.10.2024	CMAPL- 652/2023	S.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-05	M.J.C.
1/2024	07.10.2024	CRLMC- 2370/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-24	CRIMIN. MISC
2/2024	07.10.2024	CRLMC- 2272/2024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CRIMIN. MISC
3/2024	07.10.2024	CRLMC- 1431/2011	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	CRIMIN. MISC
4/2024	07.10.2024	CRLMC- 3441/2022	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	CRIMIN. MISC
5/2024	07.10.2024	BLAPL- 9258/2024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	
5/2024	07.10.2024	CRLMC- 2847/2022	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-13	CRIMIN. MISC
9/2024	07.10.2024	CRLMA- 169/2024	R.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-09-27	

0/2024	07.10.2024	BLAPL-3596/2024	B K PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	
9/2024	07.10.2024	BLAPL-8820/2024	SS BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
0/2024	07.10.2024	ABLAPL-8085/2021	J. PARDHAN	C.O.	COURT NO. 7	Order Dtd. 2022-07-22	BAIL-1
/2024	07.10.2024	ABLAPL-8012/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
2/2024	07.10.2024	ABLAPL-7714/2021	A.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-08-01	BAIL-2
3/2024	07.10.2024	ABLAPL-4314/2021	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-07-06	BAIL-1
4/2024	07.10.2024	ABLAPL-4308/2024	B. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	
5/2024	07.10.2024	ABLAPL-4301/2021	B. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-07-05	BAIL-1
5/2024	07.10.2024	RVWPET-251/2022	S.BUDGATA	C.O.	COURT NO. 7	Order Dtd. 2024-10-05	CIVIL REVISI
7/2024	07.10.2024	RVWPET-143/2023	S. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-10-05	CIVIL REVISI
8/2024	07.10.2024	RVWPET-455/2023	S. SAMAL	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CIVIL REVISI
9/2024	07.10.2024	ABLAPL-6490/2022	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2022-11-18	BAIL-1
0/2024	07.10.2024	ABLAPL-3421/2022	G.R. PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-05-16	CRIMIN. MISC
/2024	07.10.2024	ABLAPL-13909/2021	A.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	BAIL-2
2/2024	07.10.2024	ABLAPL-6340/2020	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2022-04-05	BAIL-1
3/2024	07.10.2024	ABLAPL-5190/2020	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2022-03-16	CRIMIN. MISC
4/2024	07.10.2024	ABLAPL-2039/2020	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-08	BAIL-2
5/2024	07.10.2024	ABLAPL-16973/2019	M. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2021-10-05	BAIL-1
5/2024	07.10.2024	ABLAPL-8409/2019	P.R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2021-07-30	BAIL-2
7/2024	07.10.2024	BLAPL-7069/2024	P. L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-10-03	
8/2024	07.10.2024	ABLAPL-5276/2019	MANAS CHAND	C.O.	COURT NO. 7	Order Dtd. 2021-07-09	BAIL-2
9/2024	07.10.2024	ABLAPL-10277/2018	S.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2018-08-20	
0/2024	07.10.2024	ABLAPL-10182/2018	S.K. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2018-08-28	

2/2024	07.10.2024	ABLAPL-5408/2018	S.R. SUBUDHI	C.O.	COURT NO. 7	Order Dtd. 2019-09-04	CRIMIN. MISC
2/2024	07.10.2024	ABLAPL-9336/2023	S.K. BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2023-09-21	BAIL-1
4/2024	07.10.2024	WP (C) - 24848/2024	S.K. ACHARYA	C.O.	COURT NO. 7	Order Dtd. 2024-10-05	
5/2024	07.10.2024	WP (C) - 11309/2018	S.C.D. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-10-03	WRIT BRANCH
5/2024	07.10.2024	WP (C) - 11309/2018	S.K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-10-03	WRIT BRANCH
7/2024	07.10.2024	CRLA-651/2015	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMIN. APPEAL
8/2024	07.10.2024	WPC (OAC) - 642/2016	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	OA Bra
9/2024	07.10.2024	ABLAPL-2814/2017	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2017-09-14	
3/2024	07.10.2024	CMP-1052/2024	T. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-10-04	
7/2024	07.10.2024	WP (C) - 24329/2024	N. D. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-10-04	
2/2024	07.10.2024	WP (C) - 24329/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-10-04	
3/2024	07.10.2024	WP (C) - 15067/2024	R.K. SAMANTARAY	C.O.	COURT NO. 7	Order Dtd. 2024-10-04	WRIT BRANCH
4/2024	07.10.2024	TRP (C) - 307/2024	S. K. PATNAIK	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
6/2024	07.10.2024	WP (C) - 15005/2024	L.D. SAHOO A	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	WRIT BRANCH
5/2024	07.10.2024	TRP (C) - 306/2024	J. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
7/2024	07.10.2024	TRP (C) - 303/2024	P. K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
3/2024	07.10.2024	WP (C) - 15005/2024	R.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	WRIT BRANCH
9/2024	07.10.2024	TRP (C) - 305/2024	GOURAV DASH	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
0/2024	07.10.2024	WP (C) - 23888/2020	R.K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-09-24	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 24781/2024	J. M. ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
2/2024	07.10.2024	WP (C) -	P.K. BEHERA	C.O.	COURT	Order Dtd. 2024-09-25	WRIT

		1520/2020			NO. 16		BRANCH
3/2024	07.10.2024	CRLMP- 1327/2024	SUBHRANSHU DASH	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
4/2024	07.10.2024	CRLMP- 1362/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
5/2024	07.10.2024	CRLMP- 1349/2024	B. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
5/2024	07.10.2024	CRLMP- 1352/2024	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
7/2024	07.10.2024	CRLMP- 1353/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
8/2024	07.10.2024	CRLMC- 2547/2015	M.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-03	CRIMIN. MISC
9/2024	07.10.2024	CRLMP- 1347/2024	ASHOK KUMAR BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
0/2024	07.10.2024	BLAPL- 8649/2024	JK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
0/2024	07.10.2024	CRLMP- 1354/2024	B. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
2/2024	07.10.2024	BLAPL- 8659/2024	AKSHAYA KUMAR BISOI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
3/2024	07.10.2024	BLAPL- 8636/2024	JK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-2
4/2024	07.10.2024	CRLMP- 1356/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
5/2024	07.10.2024	CRLMP- 1358/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
5/2024	07.10.2024	ABLAPL- 7842/2024	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-10-04	
7/2024	07.10.2024	TRP (C) - 294/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
8/2024	07.10.2024	WP (C) - 24926/2024	B. N. SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
9/2024	07.10.2024	TRP (C) - 296/2024	J. R. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	

0/2024	07.10.2024	TRP (C) - 300/2024	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
/2024	07.10.2024	CRLMC- 3277/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
2/2024	07.10.2024	ABLAPL- 5962/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	BAIL-2
3/2024	07.10.2024	ABLAPL- 5337/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	
4/2024	07.10.2024	BLAPL- 9244/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	BAIL-2
5/2024	07.10.2024	BLAPL- 7960/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
7/2024	07.10.2024	BLAPL- 6764/2024	R N. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
8/2024	07.10.2024	ABLAPL- 4659/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	
9/2024	07.10.2024	ABLAPL- 8567/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	
0/2024	07.10.2024	BLAPL- 4966/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
2/2024	07.10.2024	ABLAPL- 8305/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	
5/2024	07.10.2024	BLAPL- 8068/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	ABLAPL- 5538/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	BAIL-2
7/2024	07.10.2024	BLAPL- 7425/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
0/2024	07.10.2024	ABLAPL- 10815/2024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
2/2024	07.10.2024	ABLAPL- 10827/2024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
3/2024	07.10.2024	ABLAPL- 10450/2024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
5/2024	07.10.2024	BLAPL- 8244/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2

5/2024	07.10.2024	BLAPL-7118/2024	U P BAG	C.O.	COURT NO. 17	Order Dtd. 2024-10-04	BAIL-2
7/2024	07.10.2024	BLAPL-7634/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	
9/2024	07.10.2024	BLAPL-9278/2024	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
7/2024	07.10.2024	CRLMC-3480/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	
2/2024	07.10.2024	BLAPL-9151/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-24	BAIL-2
3/2024	07.10.2024	FAO-446/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
4/2024	07.10.2024	FAO-446/2024	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
5/2024	07.10.2024	CRLMC-2894/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	
5/2024	07.10.2024	BLAPL-4260/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
7/2024	07.10.2024	MACA-37/2019	P.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
8/2024	07.10.2024	MACA-231/2021	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
9/2024	07.10.2024	MACA-78/2024	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
0/2024	07.10.2024	FAO-358/2024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
1/2024	07.10.2024	FAO-358/2024	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
2/2024	07.10.2024	FAO-212/2024	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
3/2024	07.10.2024	FAO-212/2024	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
4/2024	07.10.2024	FAO-237/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.
5/2024	07.10.2024	FAO-237/2023	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	MISC. APPEAL SEC.

5/2024	07.10.2024	FAO-335/2024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
7/2024	07.10.2024	FAO-335/2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
8/2024	07.10.2024	FAO-13/2024	R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
9/2024	07.10.2024	FAO-13/2024	M.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
10/2024	07.10.2024	MACA-667/2022	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
11/2024	07.10.2024	MACA-667/2022	S.S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
12/2024	07.10.2024	MACA-416/2022	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
13/2024	07.10.2024	MACA-416/2022	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
14/2024	07.10.2024	MACA-420/2023	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
15/2024	07.10.2024	MACA-420/2023	G.P DUTTA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
16/2024	07.10.2024	MACA-801/2019	M/S.K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
17/2024	07.10.2024	MACA-801/2019	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
18/2024	07.10.2024	MACA-93/2024	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
19/2024	07.10.2024	BLAPL-8574/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	
20/2024	07.10.2024	MACA-71/2020	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
21/2024	07.10.2024	MACA-71/2020	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
22/2024	07.10.2024	BLAPL-9426/2024	P.R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	
23/2024	07.10.2024	WP (C) - 24549/2024	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	

4/2024	07.10.2024	WP (C) - 22679/2024	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-21	
5/2024	07.10.2024	WP (C) - 25620/2014	M/S.KSHETRABASI MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-10-04	WRIT BRANCH
5/2024	07.10.2024	WP (C) - 25619/2014	M/S.KSHETRABASI MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-10-04	WRIT BRANCH
7/2024	07.10.2024	ABLAPL- 10789/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
8/2024	07.10.2024	ABLAPL- 10226/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2
9/2024	07.10.2024	BLAPL- 7066/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1
0/2024	07.10.2024	ABLAPL- 10155/2022	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-22	BAIL-1
1/2024	07.10.2024	BLAPL- 7790/2024	YASHOBANT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
2/2024	07.10.2024	BLAPL- 7272/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
3/2024	07.10.2024	WP (C) - 25041/2024	GD MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-07	
4/2024	07.10.2024	BLAPL- 9609/2024	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-10-07	BAIL-1
5/2024	07.10.2024	TRP (C) - 297/2024	D. K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
5/2024	07.10.2024	CRLMP- 1355/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
7/2024	07.10.2024	CRLMP- 1363/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
8/2024	07.10.2024	BLAPL- 3903/2024	MD MOKIM	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
9/2024	07.10.2024	BLAPL- 3904/2024	MD MOKIM	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-2
0/2024	07.10.2024	BLAPL- 6566/2024	MD MOKIM	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
1/2024	07.10.2024	BLAPL- 6734/2024	MK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	

2/2024	07.10.2024	BLAPL-6745/2024	MK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
3/2024	07.10.2024	BLAPL-7399/2024	MK SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
4/2024	07.10.2024	BLAPL-8785/2024	PK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
5/2024	07.10.2024	BLAPL-7170/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-05	
8/2024	07.10.2024	CMAPL-148/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-09-27	M.J.C.
3/2024	07.10.2024	WP (C) - 5663/2024	KRUSHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 4111/2024	RAMAKANTA NAYAK	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH
3/2024	07.10.2024	WP (C) - 24405/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
9/2024	07.10.2024	BLAPL-8058/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-05	BAIL-1
0/2024	07.10.2024	BLAPL-8771/2023	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-10-04	BAIL-1
0/2024	07.10.2024	BLAPL-4737/2024	SUSHMITA SHARMA	GENERAL		Order Dtd. 2024-10-04	BAIL-1
5/2024	07.10.2024	CRLMC-2280/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-05	CRIMIN. MISC
7/2024	07.10.2024	WP (C) - 10645/2012	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-27	WRIT BRANCH
2/2024	07.10.2024	CRLMP-87/2020	BISWAJIT PATTANAIAK	GENERAL		Order Dtd. 2023-02-02	WRIT BRANCH
2/2024	07.10.2024	MACA-107/2017	TAPAN KU SWAIN	GENERAL		Order Dtd. 2018-09-28	MISC. APPEAL SEC.
3/2024	07.10.2024	WP (C) - 5707/2013	M/S.BIDHUBHUSAN NAYAK	GENERAL		Order Dtd. 2013-03-20	
3/2024	07.10.2024	WP (C) - 30732/2023	RAMESH CHANDRA NAIK	GENERAL		Order Dtd. 2024-10-04	WRIT BRANCH
4/2024	07.10.2024	CRLMC-3325/2024	BISWAJIT PATTNAYAK@PATTNAIAK	GENERAL		Order Dtd. 5000-01-01	
7/2024	07.10.2024	WP (C) - 20252/2010	CHANDAN KU NAYAK	GENERAL		Order Dtd. 2016-02-09	
5/2024	07.10.2024	WP (C) - 31477/2011	CHANDAN KU NAYAK	GENERAL		Order Dtd. 2016-02-09	

3/2024	07.10.2024	WP (C) - 15692/2024	SUSANTA KUMAR PRADHAN (2)	GENERAL		Order Dtd. 2024-10-04	WRIT BRANCH
7/2024	07.10.2024	MACA- 107/2017	TAPAN KU SWAIN	GENERAL		Order Dtd. 2018-08-31	MISC. APPEAL SEC.
5/2024	07.10.2024	OJC- 7467/1999	SISIR KANTA MISHRA	GENERAL		Order Dtd. 2008-11-20	
7/2024	07.10.2024	CMAPL- 652/2023	M/S BINAYAK MOHANTY	GENERAL		Order Dtd. 2024-10-05	M.J.C.
9/2024	07.10.2024	MACA- 1306/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.
0/2024	07.10.2024	MACA- 1306/2023	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.
0/2024	07.10.2024	MACA- 1238/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-04-08	MISC. APPEAL SEC.
5/2024	07.10.2024	MACA- 1238/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-04-08	MISC. APPEAL SEC.
0/2024	07.10.2024	MACA- 1197/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.
5/2024	07.10.2024	MACA- 1197/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.
1/2024	07.10.2024	MACA- 1147/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2023-12-09	MISC. APPEAL SEC.
3/2024	07.10.2024	MACA- 1147/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2023-12-09	MISC. APPEAL SEC.
4/2024	07.10.2024	MACA- 1131/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2023-12-09	MISC. APPEAL SEC.
7/2024	07.10.2024	MACA- 1125/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-09-12	MISC. APPEAL SEC.
0/2024	07.10.2024	MACA- 1125/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-09-12	MISC. APPEAL SEC.
3/2024	07.10.2024	MACA- 1086/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-03-19	MISC. APPEAL SEC.
5/2024	07.10.2024	MACA- 1086/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-03-19	MISC. APPEAL SEC.
1/2024	07.10.2024	WP (C) - 13270/2023	MANOJ KU RANA	GENERAL		Order Dtd. 2023-05-17	WRIT BRANCH
3/2024	07.10.2024	WP (C) -	MANOJ KU RANA	GENERAL		Order Dtd. 2024-04-26	WRIT

		10791/2022					BRANCH
3/2024	07.10.2024	WP (C) - 24315/2019	MANOJ KU RANA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH
9/2024	07.10.2024	WP (C) - 25433/2019	MANOJ KU RANA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 26454/2019	MANOJ KU RANA	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH
4/2024	07.10.2024	WP (C) - 26886/2013	MANOJ KU RANA	GENERAL		Order Dtd. 2018-04-06	
3/2024	07.10.2024	WP (C) - 801/2013	MANOJ KU RANA	GENERAL		Order Dtd. 2020-03-04	WRIT BRANCH
1/2024	07.10.2024	WPC (OAC) - 3631/2017	MANOJ KU RANA	GENERAL		Order Dtd. 2024-06-24	OA Bra
5/2024	07.10.2024	WP (C) - 17696/2015	DILLIP SAMAL	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH
7/2024	07.10.2024	WPCRL- 45/2024	SAYANTAN PANDA	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH (DIVIS BENCH-
0/2024	07.10.2024	WP (C) - 20681/2023	J. K. MAJHI	GENERAL		Order Dtd. 2023-07-05	WRIT BRANCH
7/2024	07.10.2024	FAO- 17/2011	SWETA	GENERAL			MISC. APPEAL SEC.
3/2024	07.10.2024	WP (C) - 10079/2011	S K BEHERA	GENERAL			WRIT BRANCH
4/2024	07.10.2024	WP (C) - 24807/2024	S MOHAPATRA	GENERAL			
9/2024	07.10.2024	CONTC- 1858/2024	A DAS	GENERAL			
1/2024	07.10.2024	WP (C) - 19167/2019	A K JATI	GENERAL			WRIT BRANCH
4/2024	07.10.2024	FA- 155/1990	A K JATI	GENERAL			FIRST APPEAL
5/2024	07.10.2024	RFA- 263/2008	S K MOHAPATRA	GENERAL			
7/2024	07.10.2024	BLAPL- 3716/2024	S BISWAL	GENERAL			
9/2024	07.10.2024	BLAPL- 7144/2024	S BISWAL	GENERAL			
0/2024	07.10.2024	WP (C) - 28050/2022	G K ROUTRAY	GENERAL			WRIT BRANCH
1/2024	07.10.2024	WP (C) -	P N NAYAK	GENERAL			WRIT

		22553/2023					BRANCH (DIVIS BENCH-
2/2024	07.10.2024	OJC- 10815/1996	S K SAHOO	GENERAL			
3/2024	07.10.2024	WA- 428/2024	P SAHU	GENERAL			WRIT APPEAL
4/2024	07.10.2024	WA- 427/2024	P SAHU	GENERAL			WRIT APPEAL
5/2024	07.10.2024	CRLMC- 5182/2023	AK PANDA	GENERAL			CRIMIN MISC
8/2024	07.10.2024	WP (C) - 17050/2024	U CHHOTRAY	GENERAL			
10/2024	07.10.2024	WP (C) - 21582/2024	A K PANDA	GENERAL			
12/2024	07.10.2024	CRLMC- 2715/2024	H K DAS	GENERAL			
14/2024	07.10.2024	WP (C) - 19311/2024	B SINGH	GENERAL			
15/2024	07.10.2024	WP (C) - 23257/2017	R N DAS	GENERAL			WRIT BRANCH (DIVIS BENCH-
17/2024	07.10.2024	ABLAPL- 7714/2021	A K SAHOO	GENERAL			BAIL-2
18/2024	07.10.2024	WP (C) - 9773/2015	P K BARIK	GENERAL			WRIT BRANCH
19/2024	07.10.2024	WP (C) - 24742/2024	D HOTA	GENERAL			
20/2024	07.10.2024	WP (C) - 24735/2024	D HOTA	GENERAL			
21/2024	07.10.2024	WP (C) - 24725/2024	D HOTA	GENERAL			
22/2024	07.10.2024	WP (C) - 24700/2024	D HOTA	GENERAL			
23/2024	07.10.2024	WP (C) - 24706/2024	D HOTA	GENERAL			
24/2024	07.10.2024	WP (C) - 24661/2024	D HOTA	GENERAL			
25/2024	07.10.2024	WP (C) - 24723/2024	D HOTA	GENERAL			
26/2024	07.10.2024	WP (C) - 24721/2024	D HOTA	GENERAL			

1/2024	07.10.2024	WP (C) - 24718/2024	D HOTA	GENERAL			
5/2024	07.10.2024	WP (C) - 24715/2024	D HOTA	GENERAL			
8/2024	07.10.2024	WP (C) - 24714/2024	D HOTA	GENERAL			
10/2024	07.10.2024	WP (C) - 24713/2024	D HOTA	GENERAL			
3/2024	07.10.2024	WP (C) - 21303/2014	A K RANA	GENERAL			WRIT BRANCH (DIVIS BENCH)
10/2024	07.10.2024	WP (C) - 27623/2021	NIRMAL KUMAR SATAPATHY	GENERAL		Order Dtd. 9999-12- 31Petition,Annexure,Counter,	WRIT BRANCH
7/2024	07.10.2024	BLAPL- 7647/2024	R. MOHANTY	GENERAL		Order Dtd. 2024-09-11	
3/2024	07.10.2024	BLAPL- 6858/2024	S. DWIBEDI	GENERAL		Order Dtd. 2024-10-03	
9/2024	07.10.2024	CRLMP- 485/2024	R. C. SAMAL	GENERAL		Order Dtd. 2024-09-23Judgement Dtd. 2024-09- 23,Petition,Annexure,	WRIT BRANCH
10/2024	07.10.2024	WA- 3028/2023	R. MOHANTY	GENERAL		Order Dtd. 2024-06-18Judgement Dtd. 2024-06-18,	WRIT APPEAL
7/2024	07.10.2024	ABLAPL- 651/2018	M.R. PADHI, ADV	GENERAL		Order Dtd. 2018-12-03	
3/2024	07.10.2024	ABLAPL- 654/2018	MR PADHI ADV	GENERAL		Order Dtd. 2019-07-26	BAIL-2
1/2024	07.10.2024	WP (C) - 6871/2012	M K RANA	GENERAL			WRIT BRANCH (DIVIS BENCH-
2/2024	07.10.2024	CONTC- 1146/2013	M K RANA	GENERAL			CONTEM
3/2024	07.10.2024	WP (C) - 6062/2024	S.R.PARIDA	GENERAL			WRIT BRANCH
4/2024	07.10.2024	CONTC- 1087/2010	M K RANA	GENERAL			
5/2024	07.10.2024	CONTC- 1086/2010	M K RANA	GENERAL			
5/2024	07.10.2024	FAO- 257/2023	S.R.PARIDA	GENERAL		Order Dtd. 2024-01- 18Petition,Annexure,Misc.case,	MISC. APPEAL SEC.
7/2024	07.10.2024	WA- 3022/2023	M K RANA	GENERAL			WRIT APPEAL

3/2024	07.10.2024	WA-2992/2023	M K RANA	GENERAL			WRIT APPEAL
3/2024	07.10.2024	CRLA-376/2016	D K DALAI	GENERAL			CRIMINAL APPEAL
0/2024	07.10.2024	WP (C) - 13692/2018	S K SWAIN	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 13692/2018	S N PANDA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
2/2024	07.10.2024	WP (C) - 13695/2018	S K SWAIN	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
3/2024	07.10.2024	WP (C) - 13695/2018	SURENDRA NATH PANDA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
4/2024	07.10.2024	WP (C) - 13699/2018	S K SWAIN	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
5/2024	07.10.2024	WP (C) - 13699/2018	M/S.SURENDRA NATH PANDA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
5/2024	07.10.2024	WP (C) - 13691/2018	M/S.SURENDRA NATH PANDA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
7/2024	07.10.2024	WP (C) - 13691/2018	S K SWAIN	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
9/2024	07.10.2024	WP (C) - 13696/2018	S K SWAIN	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
0/2024	07.10.2024	WP (C) - 13696/2018	M/S.SURENDRA KUMAR PANDA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH
5/2024	07.10.2024	CRLMC-3483/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-09-19	
4/2024	07.10.2024	BLAPL-7620/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-10-05	BAIL-2
5/2024	07.10.2024	BLAPL-3182/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-05-14	BAIL-2

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